NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: N.N ABDUL AZEEZ & 3ORS

NAME OF THE RESPONDENT(S)

: ABU ESTATES PVT LTD & 7 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Yniyadarshini N Keurfi 1

Addil

Course for Petitioner

For (K Bhoster 4962179201)

(9865651552) COUNSEL FOR RITORS INC.

ORDER

Ms. N. Priyadarsini, Counsel for Petitioner present. Mr. Cibi Vishnu, Counsel for R1 to R6 present. Mr. Abhinav Parthasarathy, Counsel for R7 present. Counsel for Respondents submitted that both the parties are making efforts for settlement and talks are in progress for reporting final outcome. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)